

(b) It is not considered desirable in public interest to give out the analysis of the ore and the concentration of radio-active minerals in the find.

(c) and (d). Detailed survey and prospecting work of the area is in progress with a view to assessing the nature, quality and extent of the minerals available from the deposit.

(e) The plans for the mining and processing of the ores will depend upon the final results of the investigations mentioned at (c) and (d) above.

Shri Bharucha: May I know if any part of the prospecting of these radio-active minerals is in private hands?

Shri Jawaharlal Nehru: That is entirely done by the Raw Materials Division of the Department of Atomic Energy.

Shri S. C. Samanta: May I know what are the works done at Bhilwara in Rajasthan at present for this purpose?

Shri Jawaharlal Nehru: I do not quite understand. The Raw Materials Division of the Atomic Energy Department carries on these explorations and investigations in various parts of India. The area mentioned by the hon. Member is one of those areas.

Mr. Speaker: What particular activity is going on there?

Shri Jawaharlal Nehru: The activity normally is with the help of geiger counters and geiger scintillation metres fitted to jeeps or placed in aeroplanes. All the recent discoveries have been made through this apparatus, sometimes in aeroplanes and sometimes in jeeps.

I may add, for the information of the House, that this electronic equipment has itself been made entirely in the production unit of the Atomic Energy Department.

Shri H. C. Mathur: May I know whether any new finds were reported from the Bhilwara area during the last few months?

Shri Jawaharlal Nehru: As far as I know, the main finds thus far reported have been from the eastern Bihar area.

भारत-तिब्बत व्यापार

*२४३. श्री भक्त दर्शन : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ में भारत-तिब्बत व्यापार की क्या स्थिति रही; और

(ख) इस वर्ष उसे और अधिक प्रोत्साहन देने के लिये कौन से विशेष कदम उठाये जा रहे हैं ?

वाणिज्य मंत्री (श्री कानूनगो) : (क) सदन की मंजूर पर एक विवरण पत्र प्रस्तुत किया जाता है जिसमें तिब्बत के साथ हुआ हमारा व्यापार दिखाया गया है। [द्विदिने परिशिष्ट २, अनुबंध संख्या १६]

(ख) यद्यपि भारतीय व्यापार एजेंट तथा उसके मातहत कर्मचारी भारतीय व्यापारियों की सहायता करते रहते हैं, तथापि भुगतान सम्बन्धी प्रश्न तथा अन्य कठिनाइयाँ हल करने का मामला अन्ततः सरकारी स्तर पर उठाया गया है।

श्री भक्त दर्शन : क्या गवर्नमेंट के ध्यान में यह बात आई है कि प्रतिवर्ष हमारे व्यापारियों को तिब्बत में चीनी और तिब्बती मुद्रा के एक्सचेंज के बारे में बहुत सी कठिनाइयाँ उठानी पड़ती हैं और इस बारे में सरकार प्रतिवर्ष आश्वासन दे रही है तो क्या कोई निश्चित तिथि बताई जा सकती है जब उसके बारे में कोई व्यवस्था की जायगी ?

श्री कानूनगो : मैंने प्रश्न के उत्तर में बतलाया तो है कि यह सब मामले अन्ततः सरकारी स्तर पर उठाये गये हैं।

श्री भक्त दर्शन : क्या गवर्नमेंट के ध्यान में यह बात आई है कि सारे पश्चिमी तिब्बत

प्रदेश में गार्टोक में हमारा एक ही बाणिज्य दूत है जब कि वह इलाका कई सी मील लम्बा बीड़ा फीला हुआ है और कई जगह व्यापारियों को कठिनाइयाँ होती हैं तो क्या वहाँ पर कोई डिप्टी ट्रेड एजेंट या उस तरह का कोई अधिकारी नियुक्त करने के प्रश्न पर विचार किया जा रहा है।

श्री कामूनगो : विचार तो है लेकिन वहाँ पर व्यापार इतना कम है कि और ज्यादा प्रादमी मुक़रर करने की जरूरत नहीं महसूस होती है।

Shri Bhattacharyya: Sir, may I request you to ask the Government to give the replies in English also?

Shri C. D. Pande: For the proper understanding of Hindi-speaking people also!

Mr. Speaker: Very-well. Shri Bhakt Darshan.

श्री भक्त दर्शन : क्या गवर्नमेंट के ध्यान में यह बात आई है कि भारत और तिब्बत के बीच में जो व्यापार है वह प्रायः प्रतिवर्ष घटता जा रहा है और इसलिए क्या गवर्नमेंट यह विचार रखती है कि गवर्नमेंट लेविन पर कोई ऐसी एग्जिमेंट किया जाय ताकि वहाँ में निश्चित परिमाण में ऊन प्रादि चीजें आ सकें और इस देश के व्यापार को धक्का न लग सके ?

श्री कामूनगो : हाँ यह मामला सरकारी स्तर पर उठाया गया है और इस पर विचार हो रहा है।

Shri Subbiah Ambalam: May I know the nature of the articles imported from Tibet into India?

Shri Kanungo: A long list has already been laid on the Table.

Pakistan Occupation of River Feni

*244. **Pandit D. N. Tiwary:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan has occupied the entire breadth

of river "Feni" and "char" land and "Island" in the river bed and has named it as Pakistan 'Island';

(b) whether Pakistan Government has also evicted Indians from Belonia which is an Indian trade centre;

(c) whether Pakistan has taken away many Indian boats carrying merchandise articles; and

(d) if so, the value of articles seized and taken away?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). No Sir.

(c) There have been some incidents on the Feni river in Sabroom Sub-division and on the Muhuri river in Belonia Sub-division of obstruction by Pakistani police to Indian nationals moving in boats and the seizure of boats. Protests have been lodged in some cases with the Government of Pakistan and in other cases with the East Pakistan Government.

(d) Value of goods seized by Pakistani police from the boats is about Rs. 5,400.

Pandit D. N. Tiwari: May I know what is the reply of the Pakistan Government to the protests of the Government of India?

Mr. Speaker: Has any reply been received at all?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): On the general question or on this particular matter, Sir?

Mr. Speaker: On this particular one.

Shri Jawaharlal Nehru: Usually these protests need rather prolonged correspondence.

Pandit D. N. Tiwary: May I know whether Government is aware that the passage of Indian boats was obstructed and is still being obstructed there?